

Clearance of projects by CCI

1234. SHRI SANJAY RAUT: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) how many projects have been cleared by the Cabinet Committee on Investment (CCI) in the last one year; and

(b) if so, in which sector and how much investment Government is expecting to garner?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN) : (a) and (b) The Cabinet Committee on Investment (CCI) has not been constituted during this period.

Blending of ethanol with fuel

†1235. SHRI VISHAMBHAR PRASAD NISHAD :
SHRIMATI KANAK LATA SINGH :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether it has been decided by the Cabinet to use ethanol blending with fuel;

(b) if so, whether any proposal for import of ethanol is under consideration; and

(c) whether any decision has been taken with regard to import of ethanol and if so, the details thereof including its rate?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) The Government, through Oil Marketing Companies (OMCs), has been implementing Ethanol Blended Petrol (EBP) Programme since 2003. Under this programme, OMCs sell ethanol blended petrol with percentage of ethanol upto 10% as per BIS specifications to achieve 5% ethanol blending across the country as a whole.

(b) and (c) On 3.7.2013, the Government has decided that ethanol be procured only from domestic sources.

Gas agencies operating connections in fake names

†1236. SHRI MOTILAL VORA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that there are almost 15 crore domestic gas consumers

† Original notice of the question was received in Hindi.